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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16,TP10 8/17	For hearing on IA No. 99/19	Sec 433 of CA 1956	Encarta Pharma Pvt .Ltd	Ramachandra D Chrudhaw IRP	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s:

NAMAN JHABAKH
+919462100188

PETITIONER

RESPONDENT/s: _____

ORDER

Heard Shri Naman Jhabakh, learned Counsel for Petitioner. At the request of Petitioner, post the case on **18.03.2019**

MEMBER(T)

MEMBER(J)

Raushan
COURT CLERK